

S U P R E M E C O U R T O F
R E C O R D O F P R O C E E D I N G S

I N D I A

I.A. No. 76/2014, I.A. Nos. 40-47/2008, I.A. Nos. 48-55/2008 in
Civil Appeal No(s). 3300-3319/2013

TILAK RAJ & ORS.

Appellant(s)

VERSUS

STATE OF HARYANA & ANR.

Respondent(s)

(for amendment of cause title and c/delay in filing substitution
appln. and substitution and office report)

Date : 15/05/2015 These applications were called on for hearing
today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR
HON'BLE MR. JUSTICE ADARSH KUMAR GOEL

For Appellant(s)

Mr. Somvir Singh Deswal, Adv.
Mr. Satbir Singh Pillania, Adv.
Mr. Shree Pal Singh, Adv.

For Respondent(s)

Mr. B.K. Satija, AAG
Ms. Monica Gusain, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List the IAs in the month of July, 2015.

(DEEPAK MANSUKHANI)
COURT MASTER

(TAPAN KUMAR CHAKRABORTY)
COURT MASTER

Signature Not Verified

Digitally signed by
Deepak Mansukhani
Date: 2015.05.16
12:13:32 IST
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